

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.**

Shri G.S. Ahluwalia Vs. Union of India

vs.

### Union of India

0A-1351/90

13.7.90

Present : Shri Prem Prakash, counsel for the applicant.

### Heard.

The learned counsel for the applicant seeks to withdraw the present OA with the permission to file a fresh one.

In view of the above, the OA is dismissed as withdrawn with the liberty to file a fresh one in accordance with law.

(I.K. RASGOTRA)  
MEMBER(A).

(I.K. RASGOTRA)  
MEMBER(A).

(I.K. RASGOTRA)  
MEMBER(A).

28th 1977  
(T.S. OBEROI)  
MEMBER(J)